NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 11

IA 1852/2024
In
C.P. (IB)/2815(MB)2019

CORAM:
SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **23.04.2024**

NAME OF THE PARTIES: MS GARG ENTERPRISES VS PAN INDIA INFRA PROJECTS PVT LTD

Section 60(5) OF THE Insolvency And Bankruptcy Code, 2016

ORDER

1. Mr. Siddesh Shetye, Ld. Counsel for the Applicant present. None present for the Respondents.
2. The Registry is directed to issue notice to the Respondents clearly intimating the next date of hearing and also for filing reply within two weeks after duly serving the copy to the other side.
3. List this matter on 03.06.2024.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

/NP/